

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2363
ANSWERED ON:21.07.2009
RISE IN SUGAR PRICES
Reddy Shri Magunta Srinivasulu

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether some State Governments have urged the Union Government to release special quota of sugar from the Central Pool so as to control the spiralling prices;
- (b) if so, the details thereof; and
- (c) the response of the Union Government thereto indicating the present quota of sugar being provided to each State from the Central Pool and the proposed increase therein?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a),(b)&(c): In the recent past, the Central Government has not received request from any State Government to release special quota of sugar so as to control the spiraling prices of sugar in the recent past. However, during the current 2008-09 sugar season, the State Governments of Andhra Pradesh and Himachal Pradesh had requested to enhance their monthly levy sugar quota. Keeping in view the lower production of sugar in 2008-09 sugar season with consequent low availability of levy sugar, their request could not be acceded to. A statement indicating the state-wise monthly levy sugar quota and annual festival quota is enclosed at Annexure. At present, full quota is being provided to each State/UT, except Bihar and Jharkhand. There is no proposal under consideration of the Central Government to increase the levy sugar quota of the States/UTs.